

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Friday, 22nd March 2013/ 01 Chaitra, 1935 (Saka)

No. 96

2.10 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

1. 2.10 PM As the House assembled; Hon'ble Members Shri Surender Kumar and Shri Veer Singh Dhingan stated that Shri Sahab Singh Chauhan, Chief Whip of Opposition had insulted the Chair by using unparliamentary expression yesterday in the House.

Other Members of Ruling Party also stood up on their seats and supported the views of Shri Surender Kumar and Shri Veer Singh Dhingan.

The Chair informed that Shri Sahab Singh Chauhan has tendered written apology on this issue. He further stated that both sides have been consulted and this matter is in the domain of the House. Shri Sahab Singh Chauhan may be allowed to participate in the proceedings, if the House agrees.

Shri Arvinder Singh Lovely, Hon'ble Minister of Urban Development moved a motion that in order to maintain the high standards of a healthy democratic process and in view of the apology tendered by Shri Sahab Singh Chauhan, the suspension for the remainder sittings of the Session of Shri Chauhan be revoked.

The Motion was put to vote and adopted.

2. 2.14 PM **Question Hour:** Starred questions No. 122, 124, 126 & 127 were asked and replied. Replies to starred questions No. 121, 123, 125, 128 to 140 and un-starred questions No. 329 to 388 were placed on the table.

3. 3.04 PM **Statement by Urban Development Minister:**
Shri Arvinder Singh Lovely, Minister of Urban Development stated that the Delhi Government has permitted the registration of sale in transfer of properties in private lands of unauthorized colonies.

He also placed on the table of the House; a copy of order no. F.1-33/UC/UD/Policy/2007/2173-2189/97 dated 12.03.2013 issued by Department of Urban Development in this regard.

4. 3.06 PM

Special Mention (Rule 280):

Following Members raised matters under Rule 280:

1. Shri O.P.Babber
2. Shri Shyam Lal Garg
3. Shri S.P.Ratawal
4. Shri Surender Kumar
5. Prof. Vijay Kumar Malhotra
6. Shri Anil Kumar (Hon'ble Speaker intervened.)
7. Ch. Bharat Singh
8. Shri Kulwant Rana

The subject matter of Shri Sunil Kumar Vaidya, Ch. Surender Kumar and Shri Mohan Singh Bisht was not listed in the list of Business but they wanted to speak.

The Chair ruled that their subject matters shall be forwarded to the concerned departments for furnishing reply to them.

5. 3.32 PM

Private Members Resolutions:

Shri Anil Jha moved the following resolution:

"This House resolves that development works in all the unauthorized colonies be started without any discrimination".

Following Members participated in the debate:

2. Shri Mohan Singh Bisht
3. Shri Sat Prakash Rana
4. Shri Kulwant Rana
5. Shri Sahab Singh Chauhan

Minister of Urban Development replied to the debate and requested Shri Anil Jha to withdraw his resolution.

The Member did not withdraw his resolution.

The Resolution was put to vote and rejected.

6. 4.17 PM

The Chair adjourned the House upto 2.00 PM on Monday, 25th March, 2013.

**Delhi
22nd March, 2013**

**P.N.Mishra
Secretary**